The Jammu and Kashmir Sher-i-Kashmir Universities of Agricultural Science and Technology (Amendment) Act, 2002

Act 10 of 2002

Keyword(s):
Agriculture, Faculty, Teacher, University

Act No. X of 2002.

[Received the assent of the Governor on 21st April, 2002 and published in the Government Gazette dated 23rd April, 2002].

An Act to amend the Sher-i-Kashmir Universities of Agricultural Sciences and Technology Act, 1982.

Be it enacted by the Jammu and Kashmir State Legislature in the Fifty-third Year of the Republic of India as follows :—

1. Short title, extent and commencement.—(1) This Act may be called the Sher-i-Kashmir Universities of Agricultural Sciences and Technology (Amendment) Act, 2002.

(2) It shall come into force from the date of its publication in the Government Gazette.

2. Amendment of section 10, Act VII of 1982.—For clause (iv) of section 10 of the Sher-i-Kashmir Universities of Agricultural Sciences and Technology Act, 1982, the following clauses shall be substituted, namely :—

“(iv) the Vice-Chancellor of the University, concerned ;

(iv-a) the Vice-Chancellor of the other University established under the provisions of this Act”.

________